

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/119(KB)2021
IA(I.B.C)/1356(KB)2022,
IA(I.B.C)/1278(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JANUARY, 2023, 10:30 A.M

IN THE MATTER OF	M/S. MEHER OIL INDUSTRIES LIMITED VS M/S.SWASTIK OIL REFINERY PVT LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conference/physical)

Mr. Tapan Chakraborty, RP

ORDER

1. RP present in person.
2. **IA(I.B.C)/1278(KB)2022**
 - i. This is an application by RP seeking extension of time by 90 days. It is stated by RP that Five Resolution Plans have been received and one has been short listed for approval, however, the approval is taking time due to the process of seeking internal approvals from the higher Authorities of the SRA.
 - ii. In view of submission, we are satisfied that some more time is to be required and, accordingly, we extend the CIRP period by 90 days from 11th of September, 2022.
 - iii. **IA(I.B.C)/1278(KB)2022** is therefore allowed to the above extent and **disposed of.**
3. **IA(I.B.C)/1356(KB)2022**
 - i. This IA has been filed for taking on record Progress Report at page 19. This IA is supported by an affidavit of RP at page 71.
 - ii. Progress Report is taken on record. IA is accordingly allowed and **disposed of.**
4. Post CP for further Progress Report on **24/02/2023.**

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**